

ITEM NO.102-MM COURT NO.5 SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Civil Appeal No(s). 5299/2012

BHANU PRATAP SINGH & ANR.

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

(with office report)

WITH

SLP(C) No. 26896/2013

(With appln.(s) for directions and impleadment and exemption from filing O.T. and interim relief and office report)

Date : 05/05/2016 These matters were mentioned today.

CORAM :

HON&#39;BLE MR. JUSTICE J. CHELAMESWAR

HON&#39;BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Appellant(s)

Mr. S.K. Rungta, Sr. Adv.(Mentioned by)

Mr. Rameshwar Prasad Goyal,Adv.

Mr. Purushottam Sharma Tripathi,Adv.

For Respondent(s)

Mr. C. D. Singh,Adv.

Mr. Yadav Narender Singh, Adv.

Mr. Nikhil Majithia, Adv.

UPON being mentioned the Court made the following

O R D E R

List the matters on Tuesday, the 10 th

May, 2016

as part heard.

(DEEPAK MANSUKHANI)

(RAJINDER KAUR)

COURT MASTER

COURT MASTER